

3.	Gujarat	80
4.	Jammu & Kashmir	10
5.	Karnataka	170
6.	Kerala	Nil
7.	Madhya Pradesh	45
8.	Maharashtra	152
9.	North Eastern States (Manipur, Meghalaya, Tripura, Mizoram, Nagaland and Arunachal Pradesh)	15
10.	Assam	30
11.	Haryana	60
12.	Himachal Pradesh	25
13.	Punjab	45
14.	Orissa	40
15.	Rajasthan	75
16.	Tamil Nadu	53
17.	Uttar Pradesh	75
18.	West Bengal	25
19.	Delhi U.T.	6

Tyre and tube industry in Orissa in collaboration with USSR

3716. SHRI HARIHAR SOREN:
SHRIMATI JAYANTI PAT-
NAIK:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have ap-

proved a proposal to set up a tyre and tube industry in Orissa in collaboration with USSR;

(b) if so, the site selected therefor;

(c) the cost of the plant; and

(d) the expected time of its commercial production?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Government have not received any proposal to set up a tyre and tube industry in Orissa in collaboration with USSR.

(b) to (d). Do not arise.

[*Translation*]

Setting up of Public Sector Undertaking in Madhya Pradesh

3717. SHRI MAHENDRA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government propose to set up any public sector undertaking in Madhya Pradesh in the near future; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) There is no proposal to set up any Central Public Sector Undertakings in Madhya Pradesh in the remaining period of the Seventh Plan period.

(b) Does not arise.

Setting up of Petrochemical Complex in Madhya Pradesh

3718. SHRI MAHENDRA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Madhya Pradesh Government have requested for setting up a petrochemical complex in the State based on the natural gas from Bombay High; and

(b) if so, the present position thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Yes, Sir.

(b) Decision on such cases is taken on techno-economic considerations.

Allotment of LPG Agency in Tamluk, West Bengal

3719. SHRI SATYAGOPAL MISRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given on 6 April, 1988 to Unstarred Question No. 5684 regarding LPG agency at Tamluk in District Midnapore, West Bengal and state:

(a) whether a regular LPG dealer has been appointed there;

(b) if not, the reasons for delay; and

(c) when a regular LPG dealer will be appointed there?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (c). Letter of Intent in respect of this distributorship has been issued on December 28, 1988.

(b) Does not arise.

Auto Dialling Facility for Local Calls in Satara District, Maharashtra

3720. SHRI PRATAPRAO B. BHOSALE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the subscribers of Wai area under Satara district in Maharashtra have to depend upon telephone exchange for their local calls causing hardships to them;

(b) whether Government have received any requests to provide auto dialling facility for local calls to the subscribers of Satara District; and